

IN THE INCOME TAX APPELLATE TRIBUNAL "B"
BENCH KOLKATA

Before Shri Sanjay Garg, Judicial Member and Dr. Manish Borad, Accountant Member

ITA No.766/Kol/2022
Assessment Year: 2014-15

Shri Mohan Chandra Das..... Appellant
Village- Tanti Para,
P.O – Aurangabad, Sub-Div.- Jangipur,
Dist- Murshidabad. W.B- 742201.
[PAN:AJXPD4840M]

vs.

PCIT-14, Kolkata..... Respondent

C O R R I G E N D U M

Per Manish Borad, Accountant Member:

In the captioned portion of the order passed by this Tribunal dated 18.04.2023 vide ITA No.766/Kol/2022, PAN of the appellant is wrongly mentioned as AAFCR7565P instead of AJXPD4840M. It should be read as **PAN: AJXPD4840M.**

This corrigendum will form part of the order in ITA No.766/Kol/2022 dated 18.04.2023.

Kolkata, the 15th September, 2023.

Sd/-
[Sanjay Garg]
Judicial Member

Sd/-
[Manish Borad]
Accountant Member

Dated: 15.09.2023.

RS

Copy of the order forwarded to:

1. Shri Mohan Chandra Das
2. PCIT-14, Kolkata
3. CIT(A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches